

(इ) यदि हां, तो उनके क्या नाम हैं?

वित्त मंत्रालय में उप मंत्री (श्री मगनभाई बारोट): (क) से (इ) वाणिज्यिक बैंक अपने ग्राहकों को दिये गये ऋणों को माफ नहीं करते हैं। अतएव सम्भवतः ऋणों को माफ करने का आशय सरकारी क्षेत्र के बैंकों द्वारा अशोध ऋणों को बटटे खाते डालने से है। राष्ट्रीयकृत बैंकों सहित सभी वाणिज्यिक बैंक हर वर्ष अपनी वार्षिक आय में से अशोध और संदिग्ध ऋणों के वास्त, अपने सांविधिक लेखा परीक्षकों के संतोष के अनुरूप व्यवस्था करते हैं और इस व्यवस्था में से उन ऋणों को बटटे खाते डाल देते हैं जिन्हें उनका प्रबंधक वर्ग समझता है कि वे अंततः वसूल नहीं हो पाएंगे। किन्तु बैंक-कारी विनियमन अधिनियम, 1949 की धारा 29 के संदर्भ में उक्त अधिनियम की अनुसूची 3 में निर्धारित तुलन-पत्र और लाभ-हानि लेख के प्रोफार्माओं के अनुसार बैंकों को उन अशोध और संदिग्ध ऋणों की मात्रा और ब्याज के बारे में सूचना देने की मनाही है, जिनके लिए लेखा परीक्षकों के संतोष के अनुरूप व्यवस्था की गयी हो। अतः राष्ट्रीयकृत बैंकों द्वारा बटटे खाते डाले गये अशोध ऋणों के संबंध में सूचना प्रकट करना संभव नहीं है।

Geological Survey for Natural Resources in West Bengal

7388. SHRI AMAR ROYPRADHAN: Will the Minister of STEEL AND MINES be pleased to state whether any efforts have been made by the Geological Survey of India to explore and locate more natural resources in West Bengal State?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Yes, Sir. As a result of geological survey carried out of West Bengal by Geological Survey of India and other exploration agencies, important deposits of Coal, limestone, dolomite, lead-zinc ores, apatite, china clay and fire clay were located in different areas of the State. Efforts to locate more mineral deposits are continuing.

Seizure of Silver at Bombay Airport

7389. SHRI C. CHINNASWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that silver worth Rs. 2.5 lakhs was seized on April 14 from the baggage of a women passenger by Customs Authorities at Bombay Airport;

(b) whether it is also a fact that two persons an Air-India employee and one of the senior most Customs officials are also linked with her in this case; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a): Yes, Sir. On 14th April, 1980, the Customs authorities at Bombay airport seized silver weighing about 102 Kgs. and valued at Rs. 2.52 lakhs (approximately) from the unaccompanied baggage of a lady passenger.

(b) and (c): An Air India employee who was found to be involved in the case was arrested on 15.4.1980. The investigations made so far have not yielded any definite evidence of involvement of any senior Customs Officer in the attempted smuggling.

Further investigations, are, however, in progress.

Complaints from Consumers for not getting Sugar

7390. SHRI UTTAMBHAI H. PATEL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) how many fair price shops are in the Dadra Nagar Haveli, the Union Territory;

(b) whether Government have received complaints that consumers are not getting sugar at controlled rate in rural areas and fair price shopkeepers are selling the same directly in black-market; and

(c) if so, the details of such complaints and the action taken or proposed to be taken?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CHARAN SHUKLA): (a) There are 40 fair price shops in the Union Territory of Dadra and Nagar Haveli;

(b) and (c): The Union Territory Administration have informed that one complaint has been received against a cooperative society which runs 5 fair price shops in the Union Territory. Enquiry conducted by the Union Territory Administration confirmed irregularities being committed by the society in distribution of levy sugar. Necessary action is being taken to prosecute the Society.

Rise in Price of Imported News-Print

7391. **SHRI BALASAHEB VIKHE PATIL:** Will the Minister of COMMERCE be pleased to state:

(a) whether the prices of imported news-print (standard) have been

further increased recently by Rs. 100 per tonne both in the case of High Sea Sales and those from buffer stocks;

(b) if so, what are the compelling reasons to increase the prices; and

(c) what has been the previous price rise in the last three years?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. The State Trading Corporation has increased the price of imported newsprint by Rs. 190/- per tonne and Rs. 100/- per tonne provisionally in the case of High Sea Sales and buffer stock maintained by STC, respectively.

(b) The increase in the price of newsprint both for High Sea Sales and buffer stock is attributable to the increase in weighted C.I.F. value of newsprint and incidental charges

(c) A statement is attached.

Statement

Standard Newsprint—Sale Prices P.M.T.

Quarter	High Seas		Buffer Stocks	
	Sale Price (Rs.)	Increase/Decrease in price	Sale Price (Rs.)	Increase/Decrease in price
Jan./March '77	3898	..	4609	..
April/June '77	3890	(-) 8	4575	(-) 34
July/Sept. '77	3865	(-) 25	4410	(-) 165
Oct./Dec. '77	3805	(-) 60	4230	(-) 180
Jan./March '78	3730	(-) 75	4100	(-) 130
April/June '78	3510	(-) 220	3860	(-) 240
July/Sept. '78	3460	(-) 50	3670	(-) 190
Oct./Dec. '78	3460	..	3670	..
Jan./March '79	3470	(+) 10	3720	(+) 50
April/June '79	3620	(+) 150	3880	(+) 160
July/Sept. '79	3920	(+) 300	4180	(+) 300
Oct./Dec. '79	4060	(+) 140	4300	(+) 120
Jan./March '80	4170	(+) 110	4410	(+) 110
April/June '80	4270	(+) 200	4510	(+) 110